

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 217 of 2014 &
IA-336 of 2014

Dated : 15th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 336 of 2014 (Appl. for Stay) to the Respondents returnable on 01.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **01.10.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson